

SPECIAL BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/35(KB)1993
COMP.APPL/67(KB)2022, COMP.APPL/134(KB)1996,
COMP.APPL/236(KB)1997, COMP.APPL/212(KB)2011,
COMP.APPL/370(KB)2019, COMP.APPL/160(KB)1993,
COMP.APPL/156(KB)2011, COMP.APPL/369(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	PRADIP KUMAR SENGUPTA & ORS. VS TITAN ENGINEERING CO. PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

ORDER

1. None present.
2. List this matter on **18/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**